

Central Administrative Tribunal  
Principal Bench: New Delhi

...

CP 115/97 in OA No.410/95

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New Delhi, this the 26th day of August, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)  
Hon'ble Shri K.Muthukumar, Member (A)

1. Sh. Naresh Kumar,  
A-Block, 12/21, Janak Puri,  
P & T Quarters,  
New Delhi.
2. Shri Ratan Lal,  
22/80, Maulana Azad Medical Colony,  
New Delhi.
3. Sh. Suraj Bhan,  
14, Mali Marg, Malka Ganj,  
Delhi.

..Petitioners

(By Advocate: Shri C. Harishankar - Not present)

Versus

Shri B.P.Mishra,  
Deputy Controller of Patents & Designs,  
Patent Office Branch,  
Municipal Market Building,  
New Delhi.

...Respondent

(By Advocate: Shri KCD Gangwani)

O R D E R (ORAL)  
[Dr. Jose P. Verghese, Vice-Chairman (J)]

As per the suggestions given by our orders dated 7.8.1997, respondents have now passed an order on 21.8.1997 granting additional 20 marks to each of the petitioners. In view of this, these contempt of courts proceedings are dropped and notices discharged giving liberty to the petitioners to seek appropriate remedy after the respondents give effect to the said order.

  
(K. Muthukumar)  
Member (A)

naresh

  
(Dr. Jose P. Verghese)  
Vice Chairman (J)